

DIVISION BENCH

S-4

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

IA/402(KB)2021

In

C.P. (IB)/201(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th July, 2021, 10:30 A.M

Name of the Company	NU SRI SHYAM PHARMACEUTICALS PVT. LTD. Vs. GEMS CARE AND CURE HEALTH CENTRE PVT. LTD.		
Under Section	Sec 42		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel / Authorised Representative appeared through video conference:

1. Mr. Ramesh Chandra Prusti, Advocate] For Liquidator
2. Mr. Surjakant Satpati, Advocate]
3. Mr. Sanjib Das, Advocate]
4. Ms. Sukriti Dutta, Advocate]

ORDER

1. No representation on behalf of the applicant. Ld. Counsel for the Liquidator present.
2. List this matter on 25/08/2021.

**(Harish Chander Suri)
Member (Technical)**

**(Rajasekhar V.K.)
Member (Judicial)**

hb.